

File No. N-9/19/2014-NM
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House,
26-Mansingh Road, New Delhi-110011
Dated: 21st June, 2016

SANCTION ORDER

1. Sanction of the Competent Authority is hereby accorded to the payment of Rs. 10,00,000/- only (Rupees Ten Lacs Only) to Indian Institute of Management, Kashipur towards Second installment of the total project cost of Rs. 25,00,000/- (Rupees Twenty Five Lacs Only) for under taking project proposal titled "Performance indicators for subordinate courts and suggestive policy/procedural changes for reducing civil case pendency " under the Scheme of Action Research and Studies on Judicial Reforms as per the agreement signed by Indian Institute of Management, Kashipur and Department of Justice on 27th May, 2015. First installment of Rs. 5, 00,000/- only (Rupees Five Lacs Only) was released to the implementing Agency vide sanction order of even no. dated 27th May, 2015.
2. The expenditure involved is debitible to Demand No. 56 during 2016-17 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 2 at page No. 11-12.
4. This issues with the approval of IFD [Law] vide AS & FA Dy. No. 662 dated 17/06/2016.


(C.K. Reejonia)

Deputy Secretary to the Government of India
Telefax: 23072146

To,
Pay & Accounts office,
Ministry of Law & justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi

Copy to:-

1. Cash-I Section, MHA, NDCC Building, New Delhi with one spare copy and a copy of agreement. It is requested that the payment may be made through e-payment to Indian Institute of Management, Kashipur.
2. Cash-II MHA, North Block, New Delhi
3. Director, Indian Institute of Management, Bazpur Road, Kashipur-224713.
4. Admn. Unit, Department of Justice, Jaisalmer House, New Delhi.
5. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
6. Guard File
7. Spare Copies-5.